

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

**CORRIGENDUM TO
[ADJUDICATION ORDER Ref NO. Order/VV/JR/2019-20/5555]**

1. Adjudication order bearing reference number Order/VV/JR/2019-20/5555 dated November 18, 2019 has been passed in respect of Vinayaka Finlease Private Limited.
2. The first sentence of para 10 may be deleted.
3. The other contents of the order shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in this aforesaid order and also to SEBI.

Date : November 22, 2019
Place : Mumbai

VIJAYANT KUMAR VERMA
ADJUDICATING OFFICER